

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

ORDER

No.: 27 of 2025/RG

Dated: 03.01.2025

The following District and Sessions Judges (Selection Time Scale) are hereby placed in the Super Time Scale of the Jammu and Kashmir Higher Judicial Service (J-7 199100-224100) from the dates as shown against each of them:-

S. No.	Name of the Judicial Officer S/Shri	Date of placement in the Super Time Scale
1	Ms. Shazia Tabassum	01.06.2024
2	Tasleem Arief	01.07.2024
3	Ms. Sonia Gupta	01.11.2024


By Order.


3/1/25.
(Shahzad Azeem)
Registrar General
Dated: 03.01.2025

No.:457-85/RG/GS

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice _____;
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu;
4. Director, J&K Judicial Academy, Jammu;
5. Registrar Rules, High Court of J&K and Ladakh, Jammu;
6. Registrar (I.T) Computers, High Court of J&K and Ladakh, Jammu;
7. Registrar Inspection, High Court of J&K and Ladakh, Jammu;
8. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
9. S/Shri/Ms. _____;
10. CPC, e-Courts, High Court of J&K and Ladakh, Jammu
..... for information.
11. Director Finance, High Court of J&K and Ladakh, Jammu;
12. Incharge NIC, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the Hon'ble High Court.
13. Incharge Library, High Court Wing Srinagar/Jammu for information and for keeping the record of the same.
14. Order File.


3/1/25.
Registrar General